

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6845
ANSWERED ON:07.05.2010
BENEFITS TO PENSIONERS
Shantha J.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to consider granting of 20 per cent basic pension to its present living pensioners who have attained the age of 75 years or above because of ill-health and other financial problems being faced by them;
- (b) if so, the time by which a final decision is likely to be taken in this regard;
- (c) whether Government proposes to give additional quantum of pensioner benefits to its living pensioners who have attained the age of 75 years instead of asking them to wait upto 80 years of age as recommended by the Sixth Pay Commission; and
- (d) if so. The details thereof and if not, the reasons thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANC (E&FS) (SHRI NAMO NARAIN MEENA)

- (a) There is no proposal under consideration for grant of 20% basic pension to its present living pensioners who have attained the age of 75 years or above.
- (b) Does not arise.
- (c) There is no proposal under consideration for grant of additional pension to its present living pensioners who have attained the age of 75 years or above.
- (d) Does not arise.